Statement-II

Sanctioned, Actual and vacancy strength of Central Police
Forces (CPFs) as on 1.1.2009.

SI. No.	Name of the Central Police Forces	Total		
		Sanctioned	Actual	Vacancy
1.	Assam Rifles (AR)	65187	63777	1410
2.	Border Security Force (BSF)	210271	204178	6093
3.	Central Industrial Security Force (CISF)	110349	98050	12299
4.	Central Reserve Police Force (CRPF)	263598	250394	13204
5.	Indo-Tibetan Border Police (ITBP)	57475	45364	12111
6.	National Security Guard (NSG)	7314	6922	392
7.	Railway Protection Force (RPSF & RPF)	69302	61536	7766
8.	Sashastra Seema Bal (SSB)	55397	47522	7875
	ALL INDIA	838893	777743	61150

People arrested for bomb basts in Mumbai

- †411. SHRI RAM JETHMALANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the recent bomb blasts in Mumbai on 13 July, 2011 have again proved that the police are unable to prevent such incidents;
 - (b) if so, the reaction of Government thereto; and
- (c) the number of people arrested and prosecuted in connection with the previous bomb blasts in the city?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b No, Sir. Even though no specific intelligence pertaining to these blasts were received prior to the incidents, from 1st January, 2010 to 13th July, 2011, 622 intelligence inputs were received. All those inputs were enquired into and necessary preventive measures were taken. All major festivals, Cricket World Cup Matches including the grand Final, IPL matches were under threat, but passed off peacefully.

Coordination meetings between Central and State Agencies are held regularly on weekly basis, where action taken on previous inputs and action to be taken on new inputs is deliberated at length.

(c) The details about the number of people arrested and prosecuted in connection with the previous bomb blast in Mumbai is given in the statement.

 $[\]dagger$ Original notice of the question was received in Hindi.

Statement

Mumbai Incidents for the last Ten years

SI.No.	Date of Incident	Gist of Incident	Current Status of Trial
	2.12.2002	Bomb blast in BEST bus at Ghatkopar, Mumbai	19 arrested. Trial concluded on 11th June 2005. Out of 19, 10 were discharged and were acquitted and 1 died in police custody. Appeal has been filed by the State against the acquittal of 5 accused.
2.	6.12.2002	Bomb explosion in McDonald Restaurant, Mumbai Central Station	17 arrested. Charge sheet was filed on July 19, 2003.
	27.1.2003	Bomb explosion in Ville Parle (E) vegetable market, Mumbai.	
	13.3.2003	Blast in Train in Mulund, Mumbai	
•	2.12.2002	Recovery of IEDs and explosives at SEEPZ Bus Depot, Andheri	7 arrested. Trial concluded on August 6, 2009. 3 accused were discharged, 1 turned approver
	28.7.2003	Blast in BEST bus in Mumbai	and 3 were convicted and sentenced to death
	25.8.2003	Twin Blast near Gateway of India	by Hon'ble Special POTA Court, Mumbai.
	25.8.2003	Blast near Zavery Bazar, Kalbadevi locality	Appeal by Prosecution was filed in Mumbai High Court against the discharge order and appeals have been filed by the defence in the Mumbai High Court against their conviction. Appeals are still pending.

4.	11.7.2006	Serial Bomb Blast in Mumbai train	16 arrested, Charge-sheet was filed on 30.11.2008. The trial is on. Two were discharged on 13.10.2006. 1 discharged on 12.10.2006.
5.	26 - 29.11.2008	Terror Attack on Mumbai	3 arrested. 1 was sentenced to death by Special Court on 6.5.2010 and on 21.2.2011, the Bombay High Court has upheld the sentence.
			2. were acquitted on 3.5.2010 by Trial Court. The Prosecution filed appeal against acquittal of 2 in Hon'ble High Court, Mumbai on 6.8.2010, which was rejected. Second appeal by prosecution has been preferred in the Hon'ble
			Supreme Court against the acquittal.
6.	13.7.2011	Serial Bomb Blasts in Mumbai	Investigation is in progress.